

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 6th June, 2026

No. HCM/TP-SC/2017-Estt-II/ Consequent to the establishment of the Special Court Manipur for NIA cases at Thoubal Court Complex vide order No. 4/40/2021-Judl/L/e-file No. Judl-303/7/2022-SEC-LAW-Part(1) dated 3rd December, 2025 issued by the Law & Legislative Affairs Department, Government of Manipur, the High Court of Manipur, as an interim measure, is pleased to order the following employees to be utilized in the above mentioned court with immediate effect and until further order:

Sl. No.	Name & Designation	Present Posting	Place of Utilisation
1	Th. Bimol Singh, Asst. Private Secretary	District & Sessions Court, Imphal West	Special Court Manipur for NIA Cases
2	Akoijam Sushil Singh, LDA	Court of Chief Judicial Magistrate, Ukhrul	
3	Kangabam Pritam, LDA	District & Sessions Court, Tamenglong	
4	Yumnam Suranjoy Singh, Process Server	District & Sessions Court, Ukhrul	
5	Gotimayum Arbin Sharma, Peon	District & Sessions Court, Churachandpur	
6	Lourembam Sanamani Singh, Chowkidar	Court of Chief Judicial Magistrate, Churachandpur	
7	Suresh Usham, Chowkidar	District & Sessions Court, Churachandpur	
8	Laikhuram Ibeyaima Devi, Peon	District & Sessions Court, Churachandpur	
9	Hijam Ashangbi, Peon	District & Sessions Court, Tamenglong	

This supersedes all previous orders/notifications issued in this regard.

By order etc.,

(KH. AJIT SINGH)
REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR


Endt. No. HCM/TP-SC/2017-Estt-II/ 13648-62

Imphal, the 6th June, 2026

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.

2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Vigilance), High Court of Manipur.
6. All the District & Sessions Judges, Manipur.
7. All the Addl. District & Sessions Judges/ Addl. Sessions Judge, Manipur
8. All the Judges, Family Courts/ Spl. Court (ND&PS)/Spl. Court (ND&PS)(FTC)/Spl. Court Manipur for NIA Cases, Manipur.
9. The Jt. Registrar (Judl.), High Court of Manipur.
10. All the Chief Judicial Magistrates/ Civil Judges Sr. Divn., Manipur.
11. The Deputy Registrar (Judl.), High Court of Manipur.
12. All the Civil Judges Jr. Divn./ JMFC, Manipur.
13. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official website of this Registry.
14. The Superintendent, Establishment – II.
15. The Concerned file.


REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR